GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 203 ANSWERED ON MONDAY, THE 3RD FEBRUARY 2020 [MAGHA 14, 1941 (SAKA)]

ESTABLISHMENT OF NIV

QUESTION

203. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Insolvency and Bankruptcy Board of India (IBBI) proposes to setting up a National Institute for Valuers (NIV) on the lines of Institute of the Chartered Accountants of India;
- (b) if so, the details thereof; and
- (c) the list/name of the present Registered Valuers with Registered Valuers Organization working across the country, State-wise?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ANURAG SINGH THAKUR) (श्री अनुराग सिंह ठाकुर)

(a) & (b): Ministry of Corporate Affairs has constituted a Committee of Experts on 30.08.2019

under the Chairpersonship of Dr. M.S. Sahoo, Chairman, IBBI to examine the need for an

Institutional framework for regulation and development of valuation professionals.

(c): A list containing names of the present Registered Valuers with Registered Valuers

Organization working across the country is available in the public domain at

https://ibbi.gov.in/service-provider/rvs.

* * * * * * *

कॉरपोरेट कार्य मंत्री